

(c) Yes, Sir. In order to reduce losses, the Steel Authority of India Ltd. (SAIL) is making every effort to diversify its product—mix to better match demand, accelerate sales by the adoption of an aggressive marketing strategy and thereby reduce stocks of finished goods, raw materials, stores and spares and export the surplus production. Special measures to achieve cost reduction by improving technological processes, better maintenance to maximise the availability of equipment by timely repairs and minimisation of purchases of stores and spares and restriction of expenditure in all possible ways have been also adopted.

Prices of Colour T.V.

*359. SHRI AMAR ROY PRADHAN: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government were considering to bring down the prices of colour T.V. so that even the weaker sections of the society could afford colour T.V. ;

(b) if so, the details of results achieved ; and

(c) if prices have not come down, the reasons therefor ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) As a result of the reductions in customs and excise duties on electronic equipment, components and raw materials announced by the Government on 18th August, 1983, the prices of electronic goods including Colour TV sets are expected to come down. For example, during ASIAD, the Government had fixed the customer prices in Delhi of a CTV Set of 51 cm. Screen Size at between Rs. 7500/— and Rs. 8000/— depending on the type of Tuner used. However, with reduction in customs and excise duties referred to above, some manufacturers have already advertised customer prices of their CTV Sets in Delhi ranging from Rs. 5800/— to Rs. 5570/—.

As more CTV sets come into the market and competitive pressures build up, some further reduction in the prices of CTV sets should occur.

(c) Does not arise.

Code of Conduct for Political Parties

*360. SHRI BRAJA MOHAN MOHANTY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any code of conduct for political parties is proposed to be evolved ;

(b) if so, what are the broad features of such code of conduct ;

(c) which of the political parties have been consulted in this regard ; and

(d) their reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) :

(a) to (d) The Committee on Communal and Caste Harmony of the reconstituted National Integration Council (1980) at its first meeting suggested that a Code of Conduct may be evolved for political parties to keep communal issues above party politics. A draft code of Ethics for political parties was placed before the Committee at its second meeting. Members of the Committee wanted time to study the draft. At the third meeting of the Committee, it was decided that members should first send their detailed comments in the matter. Comments have not yet been received from all the members of the Committee.

The matter has not been referred to political parties.

तिहाड़ जेल के बाहर हिंसा

*361. श्री शिव शरण वर्मा :

श्री राजेश कुमार सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :